


OA.NO.620/93

Dated: 16.7.93

Shri M.D.Lonkar for the applicant.
Shri G.K.Neelkanth and Shri A.I.Bhatkar
for the respondents.

The applicant's counsel states
that substantive application has now
been filed before this Tribunal and he
does not wish to proceed with the
present application. The application
is dismissed for want of prosecution.


(M.Y.PRIOLKAR)
M (A)


(M.S.DESHPANDE)
V.C.

Order/Judgement despatched
to Applicant/Respondent (s)
on 26/8/93

12/11/93.